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West Bengal Appropriation Act, 1967

2 of 1967

[28 March 1967]

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West Bengal Appropriation Act, 1967

2 of 1967

[28 March 1967]

PREAMBLE

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1967.

Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1967;

It is hereby enacted in the Eighteenth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. Short title :-

This Act may be called the West Bengal Appropriation Act, 1967.

2. Issue of Rupees 19,45,49,401 out of the Consolidated Fund of West Bengal for the year 1966-67:

From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees nineteen crores, forty-five lakhs, forty-nine thousand and four hundred and one towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1967, in respect of the services and purposes specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1967.

SCHEDULE 1 SCHEDULE

SCHEDULE (See sections 2 and 3)

1 Grant No.	2 Services and purposes.	3 Sums not exceeding			
				Rs.	Rs.
1	4-Taxes on Income- other than Corporation Tax.	4,000		4,000	
2	9-Land Revenue		80,000	80,000	
3	10-State Excise Duties	2,67,000		2,67,000	
4	11-Taxes on Vehicles	70,000		70,000	
7	14-Stamps	90,000		90,000	
8	15-Registration Fees	5,52,000		5,52,000	
9	16-Interest on Debt and Other Obligations.		2,34,52,000	2,34,52,000	
10	17-Appropriation for Reduction or Avoidance of Debt.		3,36,000	3,36,000	
11	18-Parliament, State/Union Territory Legislatures.	15,52,000	18,651	15,70,651	
12	19-General Administration	27,50,000	1,82,000	29,32,000	
13	21-Administration of Justice	3,48,000	2,12,000	5,60,000	

14	22-Jails	34,43,000		34,43,000
15	23-Police		83,300	83,300
16	26-Miscellaneous Departments-Fire Services.	1,26,000		1,26,000
17	26-Miscellaneous Departments- Excluding Fire Services.		27,000	27,000
19	28-Education		36,000	36,000
20	29-Medical	76,56,000	657	76,56,657
21	30-Public Health	59,45,000	587	59,45,587
	31-Agriculture- Agriculture			
22	95-Capital Outlay on Schemes of Agricultural Improvement and Research.	1,25,39,000	61,000	1,26,00,000
23	31-Agriculture- Fisheries		17,442	17,442
24	124-Capital Outlay on Schemes of Government Trading- Greater			
	Calcutta Milk Supply Scheme.	1,18,68,000	28,513	1,18,96,513
26	96-Capital Outlay on Industrial and			
	Economic Development.	1		1
28	35-Industries-Cinchona	4,50,000		4,50,000
-	16-Interest on Debt and other obligations-			
	Community Development Projects, National Extension Service			
29	and Local Development Works. Public Debt- Loans for Community Development Projects, National Extension Service and Local Development Works.		1,59,000	1,59,000
30	38-Labour and Employment		170	170
34	50-Public Works		2,14,000	2,14,000
36	53-Ports and Pilotage	5.82.000		5.82.000

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37	57-Road and Water Transport Schemes		30,000	30,000
38	64-Famine Relief	8,36,20,000	2,080	8,36,22,080
39	65-Pensions and Other Retirement			
	Benefits.		60,000	60,000
41	68-Stationery and Printing	2,97,000		2,97,000
42	70-Forest		15,000	15,000
43	71-Miscellaneous-	7,20,000		7,20,000
-	Contributions 71-Miscellaneous- Irrecoverable loans to displaced persons written off.	-		
45	109-Capital Outlay on Other Works- Expenditure on displaced persons Public Debt-Loans for displaced persons.	21,15,000	90,33,000	1,11,48,000
46	78-Pre-partition Payments	8,000		8,000
49	103-Capital Outlay on Public Works		8,87,000	8,87,000
51	Public Debt-Loans from Central Government (excluding Loans for Community Development Projects,			
	etc., and displaced persons).		2,46,12,000	2,46,12,000
	Total	13,50,02,001	5,95,47,400	19,45,49,401